

F.No. 01(03)/Roster/CESTAT/2023-Part III  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.11.2023

**ORDER NO. 199 of 2023**

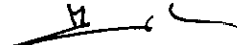
Hon'ble President is pleased to partially modify the roster order no. 195 of 2023 and re-constitute the Larger Bench for **CESTAT, Ahmedabad** on **20.11.2023** as follows:-

DATE	CORAM	WORKS ASSIGNED
On 20.11.2023	Hon'ble Mr. Justice Dilip Gupta, President, Mr. Raju, Hon'ble Member (Technical) and Mr. Somesh Arora, Hon'ble Member (Judicial)	Larger Bench matter:  E/12738/2018 M/s. Sweety Industries vs. C.C.E. & S.T., Vadodara - I  TAGGED ALONGWITH  E/12809/2018 M/s. Etc. Agro Processing I Pvt. Ltd. vs. C.C.E. & S.T., Vadodara - I

Note:

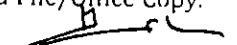
1. No adjournment request will be entertained.
2. During the hearing of the Larger Bench matters, Single Member cases will be taken up by Mr. Ramesh Nair, Hon'ble Member (Judicial).
3. On 20.11.2023, after the Larger Bench matters are over, all Division Bench matters will be taken up by Bench comprising Hon'ble President and Mr. Raju, Hon'ble Member (Technical) and Single Member cases will hear by Mr. Somesh Arora, Hon'ble Member (Judicial).
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Ahmedabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Ahmedabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2023-Part III  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.11.2023

**ORDER NO. 200 of 2023**


Hon'ble President is pleased to partially modify the roster order no. 198 of 2023 for **CESTAT, New Delhi** on **14.11.2023** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 14.11.2023 at 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Part heard matters: C/50642-50643/2019 (DB) M/s. Global Diamond Pvt. Ltd. and Anand Shrivastav vs. Principal Commissioner Central Goods & Service Tax, Noida

Note:

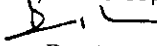
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

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Deputy Registrar